

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 132
(IB)-131(PB)/2022
IA-5603/2022, IA/6618/ND/2023

IN THE MATTER OF:

**Orbis Trusteeship Services Pvt
Ltd**

... Applicant/Petitioner

Versus

Kusham Kaur

...

Respondent

Under Section: 95(1) IBC, 2016

Order delivered on 13.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,
Adv. Sushrut Garg

For the Respondent :

For the RP : Adv. Hemant Sethi

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 14.06.2024 when the pending applications qua (IB)-1248(PB)/2018
alongwith other connected matters.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)